

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.16  
I.A No.252/2024 in  
C.P. (IB) No.184/BB/2022**

**IN THE MATTER OF:**

Mr.Aruna Kanchana ... Petitioner  
Vs  
M/s. HDB Financial Services Limited .. Respondent

**Order under Section 94 (1) of I & B Code, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioners : Shri T.N Chandrassekar

**ORDER**

**I.A. No.252/2024**

1. Heard the Ld. Counsel for the Applicant.
2. In compliance to the order dated 22.05.2024, the Applicant Counsel stated that he has e-filed the compliance on 20.06.2024 and seeks permission to file the physical copy in the registry and the same is permitted.
3. List the case for further consideration on **02.08.2024**

**Sd/-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**Sd/-  
(K. BISWAL)  
MEMBER (JUDICIAL)**